

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560038.

Dated: 6 SEP 1993

301 of 1993.

APPLICATION NO(S)

APPLICANTS: K.Mariappayya Holla RESPONDENTS: General Manager,
TO. South Central Railway, Secunderabad
and Others.

1. Sri.K.Mariappayya Holla, S/o.K.Ananthayya Holla,
Kallimar House, Bantwal-Mooda Village, Jodumarga Post,
Dakshina Kannada Dist-574219.
2. Sri.A.R.Holla, Advocate, No.3, II Floor, Sujatha Complex,
1st Cross, Gandhinagar, Bangalore-9.
3. Sri.A.N.Venugopal Gowda, Advocate, No.8/2, Upstairs,
R.V.Road, Opp:Bangalore Hospital, Bangalore-4.
4. The Sr.Divisional Personnel Officer, South Central Railway,
Guntakal-515801.

Subject:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the
above said application(s) on 25th August, 1993.

Re
Received
by
*gm**

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

N. Alles S *19/9/93*

2 [O.A.No. 301 of 1993]

Date

Office Notes

Orders of Tribunal

(PKS)VC/(VR)M(A)

AUGUST 25, 1993.

This application is clearly not maintainable. We cannot entertain this application. The remedy is elsewhere before the civil Court. We therefore dismiss this application as not maintainable. We also make it clear that this order will not decide the rights of the parties.

Sd-

MEMBER(A)

Sd-

VICE-CHAIRMAN.

TRUE COPY

Mr. Dixit

6/9/93

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADMINISTRATIVE BRANCH
BANGALORE

